

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1229  
ANSWERED ON:07.03.2007  
BLINDNESS ERADICATION PROGRAMME  
Khandelwal Shri Vijay Kumar

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

(a) whether the Government has received any request from Government of Madhya Pradesh for additional grants under National Blindness Eradication Programme to achieve the target of cataract operations in the State; and

(b) if so, the action taken by the Union Government in this regard and the time by which expected grants will be sanctioned?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) & (b) In the Annual Plan Allocations for the Financial year 2006-07 an amount of Rs.354.50 lakh has been allocated to Madhya Pradesh as grant-in-aid for Cataract and other Eye Care activities under the National Programme for Control of Blindness (NPCB).

However, on the basis of proposal received from Government of Madhya Pradesh, an amount of Rs.406.00 Lakh has been sanctioned and released to the State as grant-in-aid for cataract and other Comprehensive Eye Care activities during the current financial year (2006-07) to achieve the targets of cataract operations.

In addition to above, Grant-in-aid amounting to Rs.181.00 lakh has also been released to the State for Procurement of Ophthalmic Equipment under NPCB during the current financial year (2006-07).